



Honourable Shri Justice Ravindra Manohar Borde

B.A., LL.B.

2006

Hon'ble Justice Ravindra Manohar Borde, B.A., LL.B. Was born on 11th August, 1957. He was enrolled as an Advocate on 29th October, 1980. He has been practising in District & Sessions Court, Beed and Ahmedabad Bench in the High Court of Bombay for 25 years in Civil, Criminal and Constitutional matters. He has appeared and pleaded on behalf Maharashtra Tourism Corporation, Maharashtra Public Service Commission, Central Council of Homeopathy, Maharashtra Road Development Corporation, Municipality Council, Beed and Koprugaon and Zilla Parishad, Parbhani. He was appointed as an Additional Judge of the Bombay High Court on September 8, 2006 and appointed as a permanent Judge on September 5, 2008.